

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1206
ANSWERED ON 11/02/2025**

SCHEMES FOR RURAL DEVELOPMENT

1206. DR. KIRSAN NAMDEO:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the various schemes being implemented by the Government for the development of women and children in rural areas of the country;**
- (b) the details of the achievements made under the said schemes, State/UT-wise particularly in Maharashtra;**
- (c) the amount of funds allocated, released and utilized thereunder during the last five years and the current year, State and UT-wise including Maharashtra; and**
- (d) whether the Government has taken any new initiatives to make women self-reliant and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (c):DeendayalAntyodayaYojana-National Rural Livelihoods Mission (DAY-NRLM) launched in June 2011, is a women-centric poverty reduction program of the Ministry of Rural Development (MoRD). It is also one of the world's largest initiatives to improve the livelihoods of the poor. DAY-NRLM aims at mobilizing rural poor households into Self Help Groups (SHGs) and continuously nurturing and supporting them to take economic activities till they attain appreciable increase in income over a period of time and come out of abject poverty. The Mission seeks to achieve its objective through investing in four core components viz., (a) social mobilization and promotion and strengthening of self-managed and financially sustainable community institutions of the rural poor; (b) financial inclusion of the rural poor; (c) sustainable livelihoods; and (d) social inclusion, social development and convergence. The Mission has mobilized more than 10 crore households into SHGs into more than 90 lakh SHGs. It has linked them to sustainable

livelihoods opportunities by building their skills and enabling them to access formal sources of finance, entitlements, and services from both the public and the private sectors. It is envisaged that the intensive and continuous capacity building of rural poor women will ensure their social, economic, and political upliftment.

Mahatma Gandhi National Rural Employment Guarantee Act, 2005, being implemented by MoRD, requires that priority shall be given to women in such a way that at least one-third of the beneficiaries shall be women who have registered and requested for work. Mahatma Gandhi NREGS is a gender-neutral scheme that promotes participation of women by providing wage parity with men, provision of separate schedule of rates of wages for women, facilities for creche, work-side sheds for children and child care services. In convergence with the NRLM, women mates have also been introduced, which again facilitates the participation of women' The Scheme also endeavours to provide work near the residences of the beneficiaries.

MoRD is also implementing two welfare programmes in skill development for rural poor youth under NRLM as follows:-

- i. DeenDayalUpadhyayaGrameenKaushalyaYojana (DDU-GKY) which is a placement-linked skill development program for rural poor youth in the age group of 15-35 years. It empowers the rural poor youth with employable skills and facilitates their participation in regular labour markets, thus providing them with jobs having regular monthly wages at or above the minimum wages. Under DDU-GKY, coverage of 33% of women is mandatory.**
- ii. RSETI is a Bank lead- MoRD funded training institution established by the Sponsor Banks in their Districts, to provide training for Skill and Entrepreneurship Development. MoRD extends financial support for the construction of RSETI building and also bears the cost of training the Rural Poor candidates. Any unemployed youth in the age group of 18-45 years having an aptitude to take up self-employment or wage employment and having some basic knowledge in the related field can undergo training at RSETI. Some of the trained candidates may also seek regular salaried jobs / wage employment.**

MoRD is implementing a women-specific Scheme i.e. Indira Gandhi National Widow Pension scheme under National Social

Assistance Programme (NSAP). The central pension under the NWPS is Rs. 300/- per month per beneficiary. State Governments have been advised to contribute at least an equal amount from their resources. The applicant must be a widow in the age group of 40-79 years. The applicant should belong to a Below Poverty Line (BPL) household according to the criteria prescribed by the Central Government. On reaching the age of 80 years, the beneficiaries get enhanced assistance of Rs.500/- per month. At present widow beneficiaries are getting pension between Rs. 300/- to Rs. 2800/- depending on the State pension amount which varies from State to State. At present, the ceiling under the scheme for all States and UTs is pegged at 67.36 lakh.

The other schemes of MoRD accord priority to genders in general. The guidelines under Pradhan Mantri Awaas Yojana – Gramin provides that allotment of house shall be made jointly in the name of husband and wife, except in the case of widow/unmarried/separated person. The State may also choose to allot the house solely in the name of woman.

The details of State/UT-wise achievements made under these schemes/programme, including Maharashtra are at Annexure-I. The amount of funds allocated, released and utilized, wherever maintained, during the last five years and current year, State/UT-wise, including Maharashtra is at Annexure-II.

In addition to this, as per the information provided by the Ministry of Women and Child Development, Government of India implements 'Mission Shakti' – an integrated women empowerment programme as umbrella scheme for safety, security and empowerment of women. The Umbrella Scheme of Mission Shakti has two sub-schemes namely "Sambal" and "Samarthya. 'Samarthya' sub-scheme, has a component i.e. Hub for Empowerment of Women (HEW) known as SANKALP: HEW (Supportive Action for Nurturing and Knowledge-Based Advancement, Last-Mile Delivery and Potential Realization of Women : Hub for Empowerment of Women), set up at National, State and District levels for empowerment of women with aims to facilitate inter-sectoral convergence of schemes and programs meant for women at Central, State/ UT and district levels with the mandate to create an environment in which women realize their full potential to address gaps in state action for women and for promoting inter-ministerial and inter-sectoral convergence through strengthening the processes that promote holistic empowerment of women by creating an environment conducive to social change by

improving access and utilization of government schemes. The support under the HEW is for guiding, linking and hand holding women to various institutional and schematic set ups for their empowerment and development including facilitating access to healthcare, quality education, career and vocational counselling/ training, financial inclusion, entrepreneurship, backward and forward linkages, health and safety for workers, social security and digital literacy at districts/ Blocks/ Gram Panchayats level across the country.” SANKALP: HEW is being implemented in all States/UTs except the State of West Bengal and functional in 35 States/UTs. As on date, total 35 State SANKALP: HEWs 742 District SANKALP: HEWs are functional.

To address difficulties faced by the working mothers in giving due child care and protection to their children, day-care crèche facilities are being provided through *Palna* scheme. Crèche services formalise the child care responsibilities hitherto considered as part of domestic work. Formalization of care work supports the “decent work campaign” to achieve the Sustainable Development Goal 8 – Decent work and economic growth. This will also enable more mothers, who will be free from unpaid child-care responsibilities, to take up gainful employment.

Anganwadicentres are the world's largest childcare institutions dedicated to providing essential care and support to children ensuring delivery of care facilities till the last mile. In a first of its kind approach, Ministry has extended the services of childcare through Anganwadi cum Crèche (AWCC). This will ensure whole day childcare support ensuring their well-being in a safe and secure environment. Anganwadi cum Crèche initiative aims to increase ‘women work force participation’ in the economy. The objective of *Palna* is to provide quality crèche facility in safe and secure environment for children (from ages 6 months – 6 years), nutritional support, health and cognitive development of children, growth monitoring & immunization. Crèche facilities under *Palna* are provided to all mothers, irrespective of their employment status. There are 2 types of Crèches under *Palna*: Standalone Crèches and Anganwadi-cum-Crèches.

As part of the umbrella ‘Mission Shakti’, a total of 17,000 Anganwadi-cum-Crèches (AWCCs) have been approved for establishment under *Palna* scheme, during the 15th Finance Commission Cycle (i.e. upto FY 2025-26). Proposals for establishment and operation of AWCCs are received from the respective State Governments/UT Administrations, who are also

responsible for contributing their corresponding share for the implementation of the Scheme. As on 31.01.2025, a total of 11,395 AWCCs have been approved by the Ministry of Women and Child Development as per proposals received from various States/UTs.

These programmes covers both urban and rural areas of the country and hence physical and financial achievements for rural areas are not available separately.

(d): Ministry of Rural Development has taken various initiatives under DAY-NRLM to empower women and make them self-reliant. One of the key initiatives is the LakhpatiDidi initiative, where Self-Help Group (SHG) women are facilitated and enabled to earn an annual household income of at least Rs. 1 lakh with an average monthly income of at least Rs. 10,000 (Rupees Ten Thousand) sustained for at least 4 agricultural seasons and/or business cycles. They are supported to engage in multiple livelihood activities across farm and non-farm sectors, with the help of trained community resource persons. So far, 1.15 crore LakhpatiDidis have been developed. Another important initiative is the MahilaKisanSashaktikaranPariyojana (MKSP), with the objective is to train women SHG members in better farming practices, livestock promotion and Non Timber Forest Produce. The Start-up Village Entrepreneurship Programme (SVEP) aids women in setting up enterprises by providing financial and technical support at block level. A total of 1,35,875 entrepreneurs have supported under the SVEP over the last 3 years.

Annexure-I referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Q.No. 1206 reg. : Scheme for Rural Development" to be answered on 11.02.2025

The details of State/UT-wise achievements made under various schemes/programme, including Maharashtra

I. The details of HH mobilized and SHG formed in 34 States and UTs including Maharashtra under DAY-NRLM

SI No	State/UT	SHG	HH
1	Andhra Pradesh	855600	9075289
2	Assam	361516	4111020
3	Bihar	1097100	12713428
4	Chhattisgarh	276375	3068427
5	Gujarat	279758	2783006
6	Jharkhand	291601	3589607
7	Karnataka	360684	4207374
8	Kerala	271209	4002478
9	Madhya Pradesh	487291	5829972
10	Maharashtra	640719	6525549
11	Odisha	551141	5775035
12	Rajasthan	321875	3804161
13	Tamil Nadu	336764	4023939
14	Telangana	442979	4820573
15	Uttar Pradesh	842101	9509884
16	West Bengal	1192980	12251533
17	Haryana	60301	629094
18	Himachal Pradesh	45295	378542
19	Jammu & Kashmir	91445	797805
20	Punjab	52118	543246
21	Uttarakhand	65840	497777
22	Arunachal	11730	91964
23	Manipur	11538	117457
24	Meghalaya	45312	444264
25	Mizoram	10291	85934
26	Nagaland	15419	135261
27	Sikkim	5915	56675
28	Tripura	51841	494675
29	Andaman	1294	13194
30	Goa	3891	50735
31	Ladakh	1745	12230
32	Lakshadweep	348	4363
33	Puducherry	4744	59714
34	Daman DIU and NH	1645	16674
	Total:	9090405	100520879

II. States/UTs-wise (including Maharashtra), the rate of participation of women (percentage of women person-days out of a total in percentage) under Mahatma Gandhi NREGS from 2019-20 to 2024-25 (as on 03.02.2025)

Sl No	State/UTs	2019-20			2020-21		
		Total persondays generated (in lakh)	Women Persondays generated (in lakh)	Percentage	Total persondays generated (in lakh)	Women Persondays generated (in lakh)	Percentage
1	Andhra Pradesh	2001.73	1202.44	60.07%	2585.84	1480.16	57.24%
2	Arunachal Pradesh	85.97	34.79	40.47%	127.97	52.91	41.34%
3	Assam	623.06	260.27	41.77%	911.53	401.85	44.08%
4	Bihar	1406.81	785.36	55.83%	2261.26	1235.28	54.63%
5	Chhattisgarh	1361.75	690.44	50.70%	1840.90	929.60	50.50%
6	Goa	0.34	0.26	75.59%	1.10	0.84	76.55%
7	Gujarat	353.69	159.62	45.13%	482.29	224.33	46.51%
8	Haryana	91.19	46.14	50.59%	179.62	87.65	48.80%
9	Himachal Pradesh	259.19	162.63	62.75%	336.19	205.26	61.05%
10	Jammu and Kashmir	313.41	103.20	32.93%	407.01	128.91	31.67%
11	Jharkhand	641.95	265.21	41.31%	1176.08	500.57	42.56%
12	Karnataka	1118.63	549.50	49.12%	1480.27	732.30	49.47%
13	Kerala	802.30	720.48	89.80%	1023.00	925.70	90.49%
14	Ladakh	19.03	11.54	60.65%	21.30	13.09	61.46%
15	Madhya Pradesh	1929.02	735.29	38.12%	3417.88	1384.05	40.49%
16	Maharashtra	629.58	273.32	43.41%	679.35	291.62	42.93%
17	Manipur	234.07	114.66	48.99%	330.52	171.95	52.03%
18	Meghalaya	370.22	187.01	50.51%	383.70	197.10	51.37%
19	Mizoram	192.08	97.69	50.86%	198.65	112.88	56.82%
20	Nagaland	138.48	49.34	35.63%	180.12	65.40	36.31%
21	Odisha	1113.89	482.34	43.30%	2080.75	931.02	44.74%
22	Punjab	235.25	138.31	58.79%	376.75	214.43	56.92%
23	Rajasthan	3286.42	2212.60	67.33%	4605.35	3024.79	65.68%
24	Sikkim	29.47	15.05	51.07%	37.34	19.11	51.17%
25	Tamil Nadu	2485.10	2144.75	86.30%	3339.46	2850.84	85.37%
26	Telangana	1071.14	658.78	61.50%	1579.53	917.07	58.06%
27	Tripura	344.02	161.81	47.03%	437.22	208.21	47.62%
28	Uttar Pradesh	2443.23	837.55	34.28%	3930.60	1319.41	33.57%
29	Uttarakhand	206.10	116.71	56.63%	303.60	167.40	55.14%
30	West Bengal	2722.81	1305.12	47.93%	4140.17	1871.52	45.20%
31	Andaman and Nicobar	2.21	1.31	59.43%	2.61	1.43	54.66%
32	Lakshadweep	0.04	0.01	11.63%	0.02	0.00	13.04%
33	Puducherry	7.65	6.64	86.79%	10.57	9.18	86.82%
34	Dn Haveli And Dd	0.00	0.00	0.00%	0.00	0.00	0.00%
	Total	26519.84	14530.13	54.79%	38868.52	20675.83	53.19%

	2021-22	2022-23
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Sl.No.	State	Total persondays generated (in lakh)	Women Persondays generated (in lakh)	Percentage	Total persondays generated (in lakh)	Women Persondays generated (in lakh)	Percentage
1	ANDHRA PRADESH	2414.79	1395.97	57.81%	2395.36	1449.57	60.52%
2	ARUNACHAL PRADESH	158.69	70.98	44.73%	151.07	69.33	45.89%
3	ASSAM	915.85	435.65	47.57%	786.78	374.13	47.55%
4	BIHAR	1802.75	958.82	53.19%	2364.39	1333.48	56.40%
5	CHHATTISGARH	1692.27	873.48	51.62%	1324.97	705.46	53.24%
6	GOA	0.95	0.74	78.40%	0.94	0.74	78.40%
7	GUJARAT	568.01	264.78	46.62%	465.99	222.82	47.82%
8	HARYANA	146.39	77.10	52.67%	96.48	57.51	59.60%
9	HIMACHAL PRADESH	370.94	231.96	62.53%	307.89	199.59	64.83%
10	JAMMU AND KASHMIR	406.18	135.42	33.34%	308.68	94.71	30.68%
11	JHARKHAND	1132.20	516.37	45.61%	914.86	435.25	47.58%
12	KARNATAKA	1632.10	818.17	50.13%	1257.80	653.33	51.94%
13	KERALA	1059.66	949.59	89.61%	965.78	867.45	89.82%
14	LADAKH	19.27	11.99	62.23%	19.56	12.09	61.83%
15	MADHYA PRADESH	2998.50	1230.89	41.05%	2258.99	944.36	41.80%
16	MAHARASHTRA	825.30	360.38	43.67%	787.89	352.51	44.74%
17	MANIPUR	303.31	159.48	52.58%	74.16	37.82	50.99%
18	MEGHALAYA	393.63	199.21	50.61%	289.22	149.09	51.55%
19	MIZORAM	200.77	95.87	47.75%	202.33	97.18	48.03%
20	NAGALAND	192.58	73.47	38.15%	196.81	84.46	42.92%
21	ODISHA	1977.63	912.51	46.14%	1850.90	887.80	47.97%
22	PUNJAB	331.43	200.27	60.42%	321.14	213.94	66.62%
23	RAJASTHAN	4242.67	2828.99	66.68%	3571.34	2437.21	68.24%
24	SIKKIM	34.34	18.08	52.65%	32.47	17.71	54.54%
25	TAMIL NADU	3457.26	2962.80	85.70%	3346.55	2891.96	86.42%
26	TELANGANA	1457.93	862.87	59.18%	1218.66	750.14	61.55%
27	TRIPURA	426.18	202.58	47.53%	334.55	162.15	48.47%
28	UTTAR PRADESH	3255.75	1212.69	37.25%	3113.23	1178.84	37.87%
29	UTTARAKHAND	243.18	134.98	55.51%	206.41	117.17	56.77%
30	WEST BENGAL	3642.27	1702.62	46.75%	378.75	181.73	47.98%
31	ANDAMAN AND NICOBAR	1.14	0.61	54.10%	1.29	0.76	59.13%
32	LAKSHADWEEP	0.01	0.00	0.00%	0.05	0.01	26.67%
33	PUDUCHERRY	6.15	5.38	87.59%	8.30	7.26	87.54%
34	DN HAVELI AND DD	0.00	0.00	0.00%	0.00	0.00	0.00%
	Total	36310.05	19904.69	54.82%	29553.57	16987.55	57.48%

		2023-24			2024-25 (as on 06.02.25)		
		Total persondays generated (in lakh)	Women Persondays generated (in lakh)	Percentage	Total persondays generated (in lakh)	Women Persondays generated (in lakh)	Percentage
1	ANDHRA PRADESH	2554.92	1547.24	60.56%	2097.07	1252.68	59.73%
2	ARUNACHAL PRADESH	160.52	76.77	47.83%	154.32	75.84	49.14%
3	ASSAM	874.41	442.43	50.60%	599.34	326.17	54.42%
4	BIHAR	2205.20	1196.82	54.27%	2028.52	1113.91	54.91%
5	CHHATTISGARH	1276.62	690.85	54.12%	1124.52	606.40	53.93%
6	GOA	0.43	0.31	72.09%	0.58	0.45	76.94%
7	GUJARAT	492.75	231.55	46.99%	373.98	176.18	47.11%
8	HARYANA	123.16	75.19	61.05%	96.02	60.05	62.54%
9	HIMACHAL PRADESH	344.31	220.60	64.07%	337.99	215.67	63.81%
10	JAMMU AND KASHMIR	374.75	120.52	32.16%	305.55	97.69	31.97%
11	JHARKHAND	1097.14	524.81	47.83%	817.00	397.59	48.66%
12	KARNATAKA	1384.71	731.58	52.83%	1105.30	591.37	53.50%
13	KERALA	994.59	887.84	89.27%	754.77	671.31	88.94%
14	LADAKH	20.24	12.88	63.66%	21.25	13.55	63.79%
15	MADHYA PRADESH	1995.72	864.75	43.33%	1556.36	677.74	43.55%
16	MAHARASHTRA	1159.99	509.65	43.94%	1243.81	551.96	44.38%
17	MANIPUR	146.80	77.75	52.96%	179.08	99.43	55.52%
18	MEGHALAYA	325.07	186.67	57.43%	208.84	130.70	62.58%
19	MIZORAM	204.07	99.76	48.89%	171.36	84.83	49.51%
20	NAGALAND	178.73	80.02	44.77%	63.40	30.65	48.34%
21	ODISHA	1828.34	896.96	49.06%	946.75	456.20	48.19%
22	PUNJAB	350.80	240.88	68.67%	265.27	183.57	69.20%
23	RAJASTHAN	3751.60	2577.60	68.71%	2648.02	1836.44	69.35%
24	SIKKIM	34.33	19.03	55.42%	28.31	15.58	55.05%
25	TAMIL NADU	4087.02	3541.78	86.66%	2640.69	2273.08	86.08%
26	TELANGANA	1208.58	759.44	62.84%	1072.39	667.13	62.21%
27	TRIPURA	370.49	183.65	49.57%	329.99	166.32	50.40%
28	UTTAR PRADESH	3452.48	1458.91	42.26%	3000.04	1252.91	41.76%
29	UTTARAKHAND	196.88	111.93	56.85%	163.20	90.73	55.59%
30	WEST BENGAL	1.65	0.74	45.02%	0.00	0.00	0.00%
31	ANDAMAN AND NICOBAR	1.24	0.79	63.73%	0.67	0.40	60.06%
32	LAKSHADWEEP	0.04	0.01	40.00%	0.00	0.00	0.00%
33	PUDUCHERRY	21.89	19.13	87.39%	9.62	8.41	87.42%
34	DN HAVELI AND DD	0.41	0.20	48.79%	2.23	1.12	50.27%
	Total	31219.87	18389.03	58.90%	24346.24	14126.06	58.02%

III. Women candidates trained and placed under DDU-GKY during the last five and current year:

Sl. No.	State/UT	2019-20		2020-21		2021-22		2022-23		2023-24		2024-25(Dec'24)	
		Women Trained	Women Placed	Women Trained	Women Placed	Women Trained	Women Placed	Women Trained	Women Placed	Women Trained	Women Placed	Women Trained	Women Placed
1	Andhra Pradesh	6119	3810	1542	605	565	924	8276	7417	9892	9292	4746	4215
2	Arunachal Pradesh	55	0	20	20	227	68	406	215	418	219	304	112
3	Assam	6379	5747	1494	1798	2666	681	8896	4757	8794	5963	3527	2233
4	Bihar	6744	2487	1402	1304	4021	1225	6752	5110	4211	4032	1078	1079
5	Chhattisgarh	6259	1966	608	1007	4505	1920	6698	5503	2154	2809	658	953
6	Gujarat	1492	1055	172	400	454	289	1713	879	2670	1703	1781	1207
7	Haryana	983	1897	6	386	1019	411	2692	1552	4541	2728	1694	1172
8	Himachal Pradesh	1079	393	0	62	161	6	2445	1337	2769	1979	1294	927
9	Jammu and Kashmir	3988	532	1338	821	1091	481	2968	1301	599	595	453	149
10	Jharkhand	8940	4400	693	1109	3624	1055	8464	5963	8244	6470	3839	2338
11	Karnataka	3293	3597	523	643	988	261	1977	1365	2222	1610	448	657
12	Kerala	6157	4064	1530	1323	1555	589	4334	2469	2501	2072	878	753
13	Madhya Pradesh	5629	3538	599	535	4556	2664	9767	7140	7671	6559	1908	1885
14	Maharashtra	6868	5395	511	1273	204	911	3818	2371	3588	1905	2636	1131
15	Manipur	1035	373	175	192	595	77	1155	819	358	391	41	191
16	Meghalaya	1026	445	38	62	254	168	1262	874	1311	1004	680	200
17	Mizoram	291	185	22	43	116	44	203	217	427	289	226	186
18	Nagaland	385	118	102	100	477	185	1223	680	885	847	185	192
19	Odisha	25216	16161	4855	5165	7856	3902	11312	9817	3117	3603	617	741
20	Punjab	887	637	1358	601	3601	2377	4572	3795	7159	5366	273	1566
21	Rajasthan	6774	1775	520	734	1853	1455	3443	3679	5147	2553	3092	2083
22	Sikkim	304	16	0	43	30	7	468	184	694	430	163	185
23	Tamil Nadu	5504	1550	133	612	4772	1691	8675	5867	8191	6007	2487	1406
24	Telangana	4367	2425	828	996	1635	835	2116	1873	25	104	570	53
25	Tripura	761	270	11	345	400	81	980	522	939	568	202	214
26	Uttar Pradesh	11802	2281	870	1330	8565	2107	19528	11482	26626	18679	7317	5640
27	Uttarakhand	864	284	104	269	2336	624	5219	2999	3770	3524	957	1429
28	West Bengal	3490	1039	231	862	230	966	3503	1616	2376	2646	916	501
29	Puducherry					87	36	647	259	612	584	213	205
30	A and N Islands					0	0	7	3	339	153	45	43
	Total	126691	66440	19685	22640	58443	26040	133519	92065	122250	94684	43228	33646

Source: Kaushal Bharat Portal

IV. Women candidates trained and settled under RSETI during the last five and current year:

S. No	Name of the State	2019-20		2020-21		2021-22		2022-23		2023-24		2024-25 (till 31.12.24)	
		Trained	Settled	Trained	Settled	Trained	Settled	Trained	Settled	Trained	Settled	Trained	Settled
1	Andaman and Nicobar Islands	352	213	290	130	407	367	373	397	489	441	526	426
2	Andhra Pradesh	6485	4515	3637	2794	5961	5089	8565	7187	8936	7027	9311	7101
3	Arunachal Pradesh	105	133	8	23	128	0	239	243	300	141	486	155
4	Assam	8387	5325	5688	3608	7849	6666	12137	9524	14811	9882	16595	9103
5	Bihar	14648	11450	8760	6089	12828	9206	16365	14496	17466	15125	19811	13235
6	Chattisgarh	9348	6344	6635	4310	7612	6385	9749	9061	9957	8154	10684	7418
7	D & N Haveli	557	383	493	403	520	418	628	492	643	461	505	374
8	Goa	0	0	0	0	0	0	0	0	0	0	0	0
9	Gujarat	17688	12861	10593	7148	14701	12124	19290	15390	21845	14827	22414	14924
10	Haryana	9374	6417	8518	4753	9022	6572	11823	7721	12701	9425	13994	6970
11	Himachal Pradesh	4073	2661	2889	1751	4346	2959	5596	3747	6460	4956	8003	3808
12	Jammu & Kashmir	4618	3662	3033	2124	3403	2519	5826	4716	6418	4680	12765	6899
13	Jharkhand	12762	10769	9449	6333	12049	9444	16027	12107	16947	12648	15437	9731
14	Karnataka	14775	12445	10295	7653	12696	11246	17397	13881	17345	14416	15798	10957
15	Kerala	7941	7402	4099	3750	5092	4842	7951	6938	8703	6801	9577	5612
16	Lakshadweep	36	0	158	96	93	33	444	282	381	312	422	227
17	Madhya Pradesh	21362	14353	15848	11639	17931	15122	25123	20086	28372	22608	29322	20254
18	Maharashtra	17601	14249	13998	10295	14620	12275	20915	17112	22192	18017	24148	16369
19	Manipur	306	247	147	214	281	217	590	562	908	745	1515	780
20	Meghalaya	1087	628	799	506	1439	755	1534	1295	2024	1345	2752	1209
21	Mizoram	556	548	292	231	412	388	555	495	628	600	1091	502
22	Nagaland	209	126	164	58	202	180	184	208	349	147	225	137
23	Odisha	17269	12953	14249	10487	14788	13088	18611	16317	20046	18288	19266	15057
24	Pondicherry	541	388	422	328	446	340	667	633	746	607	706	349
25	Punjab	6775	3907	6063	4202	7599	5732	8401	6839	9470	7676	10461	5978
26	Rajasthan	21310	14620	17338	10063	20634	17132	26712	23016	29256	24135	27761	19646
27	Sikkim	223	350	147	51	165	115	332	269	262	243	812	368
28	Tamil Nadu	19715	12157	12358	9409	14119	12227	22636	18014	25365	21076	25734	18208
29	Telangana	3765	3049	2186	1692	3807	3548	4929	4327	5315	4520	6171	4185
30	Tripura	1493	936	1399	395	1981	1376	2377	1927	3021	2377	3387	1371
31	UT Ladakh	235	101	261	123	466	271	508	313	460	334	735	398
32	Uttar Pradesh	35508	27717	36429	20291	47894	41746	48633	41883	49257	43662	50225	35911
33	Uttarakhand	5134	4125	4935	3635	5361	3675	6047	4793	6920	5243	9192	4392
34	West Bengal	9897	6976	5214	3954	8255	6343	10734	8706	12325	9473	12965	7663
	Total	27413	20201	20679	13853	25710	21240	33189	27297	36031	29039	38279	24971
		5	0	4	8	7	0	8	7	8	2	6	7

Source: NACER

V. Number of Beneficiaries under Indira Gandhi National Widow Pension scheme

Sl.No.	States/UTs	Number of Beneficiaries				
		2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	245607	245607	245607	245607	246832
2	Bihar	547777	547777	634695	634695	635091
3	Chhattisgarh	176601	183076	192701	198493	203628
4	Goa	315	315	4915	5868	5886
5	Gujarat	97473	218395	218395	231632	276078
6	Haryana	57149	57149	57149	57149	70808
7	Himachal Pradesh	17979	17979	17979	21974	21974
8	Jammu & Kashmir	7487	7278	7278	7619	7570
9	Jharkhand	270447	271579	268589	267477	262435
10	Karnataka	460074	460084	452027	452027	452027
11	Kerala	209236	209236	209236	209236	320715
12	Madhya Pradesh	536412	536412	536412	536412	546920
13	Maharashtra	60548	64956	70671	74933	80725
14	Odisha	526209	525706	508015	528570	521271
15	Punjab	16294	15311	18462	19294	19294
16	Rajasthan	160008	180341	278712	305053	315048
17	Tamilnadu	519690	519690	549084	565139	574258
18	Telangana	175530	175530	175530	175530	180720
19	Uttar Pradesh	991784	991784	991784	1025236	1025236
20	Uttarakhand	20690	20690	25906	23898	23898
21	West Bengal	644590	644590	644590	733189	726172
22	Arunachal Pradesh	245607	3565	288	288	288
23	Assam	286	114888	112222	113745	114903
24	Manipur	114141	5623	5655	6065	7075
29	Meghalaya	5380	8498	8424	8024	8022
26	Mizoram	7223	1925	1925	2278	2278
27	Nagaland	1925	3720	3720	3720	3827
28	Sikkim	3720	1463	1469	1469	1469
29	Tripura	1463	12989	13336	16013	17537
30	A&N Islands	3	3	3	3	3
31	Chandigarh	942	942	942	2486	2486
32	D&N Haveli and D&D	1858	1858	1858	1858	2109
33	NCT Delhi	30712	30712	32797	32158	36361
34	Ladakh	-	443	209	443	7570
35	Lakshadweep	92	89	89	87	80
36	Puducherry	9785	8514	9785	9785	9821

VI. Number of houses sanctioned and completed under PMAY-G

SNo	State Name	Target allocated by the Ministry	Unit in no	
			Houses Sanctioned	Houses Completed
1	ARUNACHAL PRADESH	35,937	35,605	35,587
2	ASSAM	26,11,793	22,10,708	19,94,485
3	BIHAR	44,92,010	40,42,187	37,12,028
4	CHHATTISGARH	23,41,457	18,55,425	11,26,129
5	GOA	257	254	240
6	GUJARAT	9,02,354	8,25,011	5,65,254
7	HARYANA	1,06,460	33,277	28,799
8	HIMACHAL PRADESH	1,21,502	97,624	24,465
9	JAMMU AND KASHMIR	3,36,498	3,34,919	2,96,284
10	JHARKHAND	20,12,107	16,93,483	15,64,446
11	KERALA	2,32,916	66,817	34,111
12	MADHYA PRADESH	49,89,236	41,90,867	36,90,416
13	MAHARASHTRA	33,40,872	31,44,572	12,70,503
14	MANIPUR	1,08,550	1,01,549	37,773
15	MEGHALAYA	1,88,034	1,86,096	1,31,118
16	MIZORAM	29,967	29,966	24,606
17	NAGALAND	48,830	48,826	22,921
18	ODISHA	28,49,889	28,24,843	23,43,514
19	PUNJAB	1,03,674	66,899	38,820
20	RAJASTHAN	22,15,247	19,58,600	17,00,531
21	SIKKIM	1,399	1,397	1,387
22	TAMIL NADU	9,57,825	7,48,936	6,33,487
23	TRIPURA	3,76,913	3,76,454	3,67,887
24	UTTAR PRADESH	36,85,704	36,56,714	36,12,189
25	UTTARAKHAND	69,194	68,551	68,100
26	WEST BENGAL	45,69,423	45,69,032	34,19,119
27	ANDAMAN AND NICOBAR	3,424	3,140	1,227
28	DADRA AND NAGAR HAVELI	11,206	11,138	3,937
29	DAMAN AND DIU	158	158	24
30	LAKSHADWEEP	45	53	45
31	PUDUCHERRY*	-	-	-
32	ANDHRA PRADESH	2,47,114	2,46,931	84,046
33	KARNATAKA	9,44,140	3,39,719	1,45,395
34	TELANGANA*	-	-	-
35	LADAKH	3,004	3,004	3,004
	Total	3,79,37,139	3,37,72,755	2,69,81,877

*Telangana&Puducherry are not implementing the scheme.

Annexure-II referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Q.No. 1206 reg. "Scheme for Rural Development" to be answered on 11.02.2025

The amount of funds allocated, released and utilized, wherever maintained, during the last five years and current year, State/UT-wise, including Maharashtra

I. DAY-NRLM

NRLM					(Rs.in Cr.)		
From FY 2019 -20 to 2023-24					During the FY 2024-25		
SL No	State/UT s	Central Allocation	Central Releases	Expenditure*	Central Allocation	Central Releases	Expenditure*
1	Andhra Pradesh	1008.85	745.82	1280.68	307.69	153.84	44.44
2	Telangana	4114.19	5016.02	7284.68	219.78	0.00	7.04
3	Bihar	913.79	924.22	1354.42	1254.78	941.09	1443.38
4	Chhattisgarh	30.00	24.50	40.59	278.70	139.35	271.57
5	Goa	651.00	609.85	889.82	9.00	6.75	7.39
6	Gujarat	382.99	210.48	312.15	198.55	148.91	211.32
7	Haryana	161.29	166.49	174.80	116.81	29.20	33.26
8	Himachal Pradesh	557.06	556.12	551.31	49.19	36.89	45.91
9	Jammu & Kashmir	1551.29	1667.53	2629.70	60.79	15.20	71.69
10	Jharkhand	1305.98	1166.98	1891.45	473.13	354.85	478.10
11	Karnataka	585.99	405.16	696.22	398.31	99.58	338.98
12	Kerala	1958.59	1404.95	2218.72	178.72	89.36	118.08
13	Madhya Pradesh	2453.62	2104.03	3078.23	597.04	298.52	341.78
14	Maharashtra	1978.14	2608.45	3833.94	787.36	393.68	956.97
15	Odisha	186.13	130.20	213.83	603.31	150.83	402.51
16	Punjab	991.68	1053.13	1752.16	56.77	28.38	39.45
17	Rajasthan	1529.22	1571.08	2663.25	302.45	226.84	266.79
18	Tamil Nadu	720.60	251.20	455.66	466.39	233.20	413.68
19	Uttar Pradesh	5923.07	5361.77	8502.26	1806.47	903.23	1157.09
20	Uttarakhand	311.85	382.82	405.42	95.11	95.11	73.06
21	West Bengal	2198.31	2229.13	3253.28	670.46	502.84	774.19
22	A&N Islands	26.00	20.00	16.91	7.00	1.75	2.32
23	Daman&Diu DNH	24.50	10.38	7.81	5.50	2.75	0.43
24	Lakshadweep	11.39	3.69	9.28	3.50	0.88	0.43
25	Ladakh	36.39	21.90	6.82	7.50	3.75	4.40
26	Pondicherry	57.00	47.33	45.62	20.00	10.00	7.60
	Total (NE)	29668.93	28693.22	43569.01	8974.30	4866.78	7511.88
	NORTH EASTERN STATES						
1	Arunachal Pradesh	474.90	372.39	359.67	79.56	39.78	74.51
2	Assam	1547.47	1622.98	1726.62	406.88	305.16	377.85
3	Manipur	443.92	164.93	167.45	138.58	34.65	33.70
4	Meghalaya	717.19	696.08	547.73	155.26	116.45	168.92
5	Mizoram	622.01	252.86	265.44	35.93	0.00	35.46
6	Nagaland	777.37	420.06	388.00	106.50	53.25	89.67
7	Sikkim	252.83	66.48	71.75	39.78	9.94	5.82
8	Tripura	1041.72	781.38	881.62	250.22	125.11	139.52
	Total (NE)	5877.42	4377.16	4408.29	1212.70	684.33	925.44
	Grand Total	35546.35	33070.38	47977.30	10187.00	5551.11	8437.32

II. Mahatma Gandhi NREGA

Sl. No.	State/UT-wise details of funds released under Mahatma Gandhi NREGS from the financial years 2019-20 to 2024-25 (as on 03.02.2025)(Rs. In crore)						
	States/UTs	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25 (as on 03.02.25)
1	Andhra Pradesh	7204.72	10305.10	7182.67	7989.09	7332.63	7471.65
2	Arunachal Pradesh	210.20	340.28	453.74	577.58	426.10	525.18
3	Assam	1687.52	2602.33	2220.26	2052.35	2221.38	1870.88
4	Bihar	3250.94	7284.24	5407.37	6395.29	6200.03	6723.31
5	Chhattisgarh	2640.32	3943.48	3894.34	3383.55	2888.56	3266.51
6	Goa	2.17	3.57	0.04	5.12	0.88	3.17
7	Gujarat	747.58	1478.12	1615.24	1692.07	1801.62	1389.36
8	Haryana	338.13	763.56	722.68	373.99	476.71	581.56
9	Himachal Pradesh	597.48	948.33	975.75	1157.48	997.13	1200.45
10	Jammu and Kashmir	1183.70	1152.32	950.14	1050.61	920.44	1126.90
11	Jharkhand	1272.93	3424.08	3063.83	2708.64	2916.76	2347.04
12	Karnataka	5462.71	5500.99	6028.08	6225.28	5415.74	5322.39
13	Kerala	3520.17	4286.78	3551.93	3818.43	3513.48	3034.24
14	Ladakh	0.00	22.49	59.04	68.93	62.64	72.77
15	Madhya Pradesh	4718.94	9086.73	8479.09	5702.13	5871.14	5656.80
16	Maharashtra	1670.66	1600.26	2056.46	2549.73	3034.44	4318.79
17	Manipur	610.75	1306.74	563.11	1086.63	0.00	568.94
18	Meghalaya	1024.44	1284.17	1121.66	1116.92	912.33	1016.97
19	Mizoram	525.08	590.45	548.92	538.72	506.06	549.39
20	Nagaland	330.45	483.82	569.46	897.45	637.96	260.57
21	Odisha	2432.78	5215.29	5680.15	4638.36	4891.89	3436.73
22	Punjab	748.86	1239.14	1257.59	1182.13	1166.55	1254.47
23	Rajasthan	7267.48	8920.76	9867.75	9662.99	8671.62	7555.81
24	Sikkim	82.69	110.17	112.42	92.55	111.95	95.13
25	Tamil Nadu	5559.69	8788.82	9638.13	9706.62	12603.36	7267.17
26	Telangana	2221.32	4111.21	4105.20	2988.68	3508.59	3784.15
27	Tripura	731.14	1194.99	988.88	922.03	1043.59	951.07
28	Uttar Pradesh	6017.02	12014.10	8509.57	10629.01	9808.55	9594.89
29	Uttarakhand	455.80	886.27	642.03	792.84	551.66	585.01
30	West Bengal	8507.61	11454.05	7507.80	0.00	0.00	0.00
31	Andaman and Nicobar	5.84	4.86	7.63	9.60	0.00	3.77
32	Lakshadweep	0.24	0.00	0.30	0.00	0.00	0.32
33	Puducherry	16.92	26.84	13.07	24.95	58.77	39.99
34	Dadra and Nagar Haveli	0.00	0.00	0.00	1.62	2.21	7.52
	Total	71046.29	110374.31	97794.33	90041.39	88554.76	81882.91

Note: As per provisions under Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government, funds to the State of West Bengal have been stopped since 09th March, 2022.

State/UT-wise details of expenditure incurred (including State share) under Mahatma

Gandhi NREGS from 2019-20 to 2024-25 (as on 06.02.2025)

Sl No	State/UTs	Total expenditure (Rs. in crore)					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25 (as on 06.02.25)
1	Andhra Pradesh	5563.97	10974.6074	8301.64	8623.50	8940.34	7575.16
2	Arunachal Pradesh	158.80	485.3545	478.34	583.13	581.14	536.23
3	Assam	1442.21	2522.7094	2380.95	2041.99	2436.44	1901.28
4	Bihar	3374.40	6424.9667	6502.05	6684.01	7896.90	7469.98
5	Chhattisgarh	3011.55	4112.3375	3979.80	3589.82	3847.87	3576.10
6	Goa	1.34	3.2591	3.75	4.19	2.50	2.83
7	Gujarat	965.65	1334.9628	1735.43	1973.62	2040.96	1475.13
8	Haryana	378.58	801.961	707.01	471.19	584.55	608.73
9	Himachal Pradesh	708.92	988.8218	1088.49	1290.57	1283.85	1388.97
10	Jammu And Kashmir	1004.80	1555.6702	1144.05	968.66	1218.46	1070.36
11	Jharkhand	1700.55	3150.423	3049.49	2929.74	3781.50	2721.39
12	Karnataka	4752.52	5636.3607	6202.71	6597.60	6612.28	5537.68
13	Kerala	2702.24	3868.2835	4022.76	3991.05	3968.70	3317.98
14	Ladakh	67.45	50.3024	58.14	67.49	70.08	67.62
15	Madhya Pradesh	4950.19	9141.7576	8037.89	7793.77	7131.48	6072.59
16	Maharashtra	1825.70	2021.1483	2423.40	3026.06	4462.30	4727.72
17	Manipur	455.43	1052.6515	924.83	804.45	664.14	694.63
18	Meghalaya	1098.40	1367.1288	1127.17	1265.98	1091.75	1177.81
19	Mizoram	515.29	549.2195	529.91	541.99	705.77	529.31
20	Nagaland	393.64	442.8299	539.05	889.93	772.67	257.68
21	Odisha	2803.74	5426.0806	5872.34	5535.56	5432.57	3983.00
22	Punjab	767.51	1241.6018	1279.35	1337.85	1318.35	1177.67
23	Rajasthan	6702.54	9798.2776	10454.27	10186.39	9293.68	8315.38
24	Sikkim	90.53	107.4323	117.76	106.53	128.63	98.25
25	Tamil Nadu	5621.58	8435.1614	9795.62	11421.01	13392.87	9570.12
26	Telangana	2193.32	4580.7083	4189.91	3443.16	4072.66	3588.33
27	Tripura	857.68	1063.9827	1084.82	1008.54	1126.93	1060.61
28	Uttar Pradesh	6054.29	12915.7651	8758.44	11932.95	11396.30	11051.95
29	Uttarakhand	556.09	853.7986	628.60	909.10	723.14	593.59
30	West Bengal	7241.51	10205.168	10908.58	1062.53	183.25	137.23
31	Andaman And Nicobar	4.59	6.6804	6.21	3.49	4.96	3.26
32	Dn Haveli And Dd	0.00	0	0.00	0.00	1.08	7.67
33	Lakshadweep	0.11	0.0574	0.04	0.13	0.13	0.00
34	Puducherry	17.11	25.3218	14.36	23.71	61.61	34.00
	Total	67982.23	111144.792	106347.16	101109.70	105229.83	90330.24

III. DDU-GKY

State wise and Year wise Funds release status under DDU-GKY during last five and current year.

(Rs. in lakhs)

S.N.	States	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25 (till Jan 2024)
1	A&N Islands	3.00	798.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	7910.93	0.00	0.00	0.00	4350.86	0.00
3	Arunachal Pradesh	0.00	1333.50	0.00	0.00	53.60	529.00
4	Assam	10433.00	1328.40	313.78	0.00	2210.23	3749.99
5	Bihar	0.00	0.00	0.00	0.00	0	0.00
6	Chhattisgarh	13913.07	60.00	91.47	0.00	20.01	1394.00
7	Goa	0.00	0.00	0.00	0.00	0	0.00
8	Gujarat	8205.60	0.00	0.00	0.00	0	0.00
9	Haryana	308.46	1318.00	0.00	0.00	0	805.00
10	Himachal Pradesh	2583.90	69.30	74.23	2665.68	2631.74	1627.00
11	Jammu & Kashmir	23376.59	0.00	117.47	58.82	0	0.00
12	Jharkhand	0.00	4171.27	0.00	1682.50	2786.45	3292.30
13	Karnataka	0.00	0.00	96.72	44.81	22.15	0.00
14	Kerala	0.00	16381.56	0.00	0.00	0	0.00
15	Madhya Pradesh	11558.00	319.33	0.00	2096.97	2168.51	6002.00
16	Maharashtra	21925.00	0.00	0.00	0.00	25.73	0.00
17	Manipur	4468.79	0.00	0.00	0.00	17.15	0.00
18	Meghalaya	2161.35	143.90	70.30	42.56	1247.36	529.00
19	Mizoram	237.00	552.50	0.00	0.00	0	0.00
20	Nagaland	285.35	3727.80	0.00	0.00	12.86	981.00
21	Odisha	16616.31	4135.00	0.00	175.77	3630.14	0.00
22	Puducherry	922.20	14.00	47.49	35.76	439.74	174.99
23	Punjab	8073.50	0.00	0.00	1647.89	929.75	2872.00
24	Rajasthan	0.00	9714.81	0.00	0.00	0	1450.00
25	Sikkim	1566.90	43.35	0.00	0.00	673.93	312.00
26	Tamilnadu	7698.00	5079.00	0.00	50.86	1876.32	0.00
27	Telangana	21597.00	108.00	0.00	0.00	0	0.00
28	Tripura	0.00	772.94	58.49	37.38	17.14	0.00
29	Uttar Pradesh	765.00	48834.50	0.00	0.00	0	0.00
30	Uttarakhand	8712.40	5668.14	0.00	43.86	41.79	0.00
31	West Bengal	11248.39	125.95	0.00	0.00	16.44	0.00
	Total	184569.73	104699.24	869.95	8582.86	23171.90	23718.28

Source: Rural Skills Division records (DDU-GKY)

IV. RSETI

State wise and Year wise Funds release status under RSETI during last five and current year.

(Rs. in lakhs)

S.N.	State/ UT	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	A&N Islands	0.00	0.00	22.21	0.00	0.00	0.00
2	Andhra Pradesh	128.18	391.83	0.00	1566.05	1566.05	0.00
3	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	75.80	64.76	0.00	637.36	892.96	500.72
5	Bihar	401.30	102.58	644.10	0.00	1500.00	2341.71
6	Chhattisgarh	0.00	147.22	0.00	1450.81	0.00	2000.00
7	D&N Haveli	0.00	45.24	0.00	0.00	0.00	0.00
8	Gujarat	327.85	322.72	0.00	2176.75	862.73	0.00
9	Haryana	241.97	0.00	0.00	450.72	352.31	398.26
10	Himachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
11	J&K	0.00	402.69	0.00	0.00	0.00	0.00
12	Jharkhand	180.33	403.75	430.07	1139.65	0.00	2000.00
13	Karnataka	263.19	723.46	0.00	2017.36	2265.24	1109.76
14	Kerala	216.27	162.48	0.00	0.00	1214.90	0.00
15	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
16	Madhya Pradesh	1277.06	600.40	3542.63	0.00	1500.00	3500.00
17	Maharashtra	237.85	1074.94	0.00	2647.82	2127.13	962.71
18	Manipur	21.09	8.21	0.00	0.00	98.75	0.00
19	Meghalaya	21.35	9.69	0.00	171.24	107.57	0.00
20	Mizoram	0.00	19.81	0.00	0.00	86.49	0.00
21	Nagaland	8.13	6.70	0.00	0.00	63.02	28.32
22	Odisha	235.65	581.34	588.07	1133.50	1250.76	1464.00
23	Pondicherry	19.94	0.00	0.00	0.00	0.00	0.00
24	Punjab	64.28	193.10	305.05	966.27	361.67	0.00
25	Rajasthan	368.80	436.86	0.00	1322.91	1218.42	0.00
26	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00
27	Tamilnadu	552.56	528.35	0.00	1518.84	2735.86	0.00
28	Telangana	134.90	795.20	0.00	1147.63	0.00	0.00
29	Tripura	22.91	67.31	0.00	106.40	101.21	0.00
30	Uttar Pradesh	156.55	836.72	2852.93	0.00	0.00	0.00
31	Uttarakhand	0.00	298.34	0.00	248.65	0.00	0.00
32	West Bengal	113.20	113.29	0.00	0.00	1000.00	0.00
	Total	5069.16	8336.99	8385.06	18701.96	19305.07	14305.48

Source: Rural Skills Division records (RSETI)

V. NSAP

(Rs. In crore)

Funds released to States/UTs under Indira Gandhi National Widow Pension Scheme during the last five years and current year as on 06.02.2025							
Sl.No.	States/UTs	IGNWPS					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	91.07	91.07	68.3	91.07	114.29	70.3
2	Bihar	203.12	203.12	233.45	235.34	235.49	203.04
3	Chhattisgarh	65.48	45.23	70.56	73.06	75.03	75.73
4	Goa	0	0	0	0	0	0
5	Gujarat	19.03	78.81	40.49	0	0	0
6	Haryana	21.19	7.98	0	43.77	0	0
7	Himachal Pradesh	6.67	6.67	1.67	5	14.26	0
8	J & K	1.13	1.24	2.02	1.41	4.87	1.61
9	Jharkhand	50.14	75.53	120.56	99.18	72.98	55
10	Karnataka	170.6	170.6	167.61	159.46	133.87	0
11	Kerala	38.79	96.98	0	0	204.3	52.6
12	Madhya Pradesh	187.4	190.35	149.18	244.79	202.8	214.89
13	Maharashtra	0	15.58	19.65	13.5	0	43.21
14	Odisha	195.12	206.12	188.37	195.99	193.29	87.36
15	Punjab	0	5.77	1.71	0	3.58	3.45
16	Rajasthan	59.33	66.87	25.84	162.35	86.69	160.82
17	Tamil Nadu	192.7	96.35	218.02	236.23	214.96	149.32
18	Telangana	32.54	97.63	32.54	65.09	49.3	0
19	Uttar Pradesh	135.4	135.6	180.11	190.08	0	341.55
20	Uttarakhand	3.84	11.51	2.4	11.64	8.86	8.93
21	West Bengal	234.26	217.49	179.26	203.9	340.94	203.42
22	Arunachal Pradesh	0	0	0	0	0.51	0
23	Assam	42.32	42.6	41.61	42.18	42.61	32.08
24	Manipur	1.86	3.08	0.51	2.71	1.78	2.63
25	Meghalaya	1.85	3.15	1.47	2.74	2.89	2.26
26	Mizoram	0.71	0.71	0.36	0.76	0.83	0.86
27	Nagaland	1.38	1.38	0.69	1.72	0.7	1.78
28	Sikkim	0.42	0.81	0	0.68	0	0
29	Tripura	9.28	2.69	3.71	4.21	4.99	6.04
30	A&N Islands	0	0.27	0	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli and D&D	0	0	0	0	0	0
33	NCT Delhi	5.69	2.85	17.28	0	0	0
34	Ladakh		0.09	0	0.15	0	0.37
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	3.16	3.16	1.81	0	0	0
	TOTAL	1774.94	1881.28	1769.19	2087	2009.8	1717.24

VI. PMAY-G: Central Share Released and Utilised

(Rs. in Cr)

The State-wise details of Central share released and utilized by the States/UTs during last 5 years and the current year

S. No	State Name	Last 5 years ie 2019-20 to 2023-24		2024-25	
		Central Share Released	Utilization by the State	Central Share Released	Utilization by the State
1	ARUNACHAL PRADESH	375.04	390.18	0	31.44
2	ASSAM	20784.71	22781.54	2795.7747	2505.91
3	BIHAR	22195.99	37041.02	14.92	2354.53
4	CHHATTISGARH	2944.66	5029.11	3240.4269	4444.65
5	GOA	0.00	2.76	0	0.02
6	GUJARAT	2736.63	4732.36	710.2805	953.85
7	HARYANA	82.11	188.67	0	8.82
8	HIMACHAL PRADESH	180.91	204.18	582.455	577.77
9	JAMMU AND KASHMIR	3253.24	3313.42	96.2925	536.85
10	JHARKHAND	8263.29	14035.34	187.79	264.38
11	KERALA	72.40	221.21	66.02	93.58
12	MADHYA PRADESH	17983.90	28721.46	3726.1015	2218.92
13	MAHARASHTRA	6836.51	11280.49	1166.2552	1551.08
14	MANIPUR	493.79	419.29	0	138.07
15	MEGHALAYA	2001.51	1902.65	0	228.73
16	MIZORAM	245.55	247.28	0	55.61
17	NAGALAND	421.47	389.06	27.4525	122.58
18	ODISHA	12065.06	19093.60	784.7475	2394.78
19	PUNJAB	171.84	304.86	117.13	99.56
20	RAJASTHAN	7672.48	12633.52	372.225	785.74
21	SIKKIM	3.77	4.49	0	0.53
22	TAMIL NADU	3527.69	5604.43	125.52	238.01
23	TRIPURA	4252.72	4409.73	204.11	137.43
24	UTTAR PRADESH	17101.50	28399.88	130.06	704.65
25	UTTARAKHAND	665.45	671.79	11.81	71.11
26	WEST BENGAL	15474.38	25503.74	0	27.69
27	ANDAMAN AND NICOBAR	22.33	14.13	0	1.81
28	DADRA AND NAGAR HAVELI & DAMAN AND DIU	55.98	109.58	16.1225	18.73
29	LAKSHADWEEP	0.00	0.36	0	0.00
30	PUDUCHERRY**	0.00	0.00	0	0.00
31	ANDHRA PRADESH	312.25	591.31		75.79
32	KARNATAKA	528.13	468.67	414.035	385.89
33	TELANGANA	0.00	0.00	0	0.00
34	LADAKH	21.99	20.53	0	0.08
	Total	150747.27	228730.67	14789.53	21028.60

*Utilization is including State Share

**Puducherry is not implementing the scheme.
